

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH 'GULESTAN' BUILDING NO:6  
PRESCOT ROAD, BOMBAY:1

Original Application No. 316/97

Monday the 26th day of May 1997

CORAM: Hon'ble Shri B.S. Hegde, Member (J)  
Hon'ble Shri M.R. Kolhatkar, Member (A)

Dr. Rajeshwari Singh  
W/o Dr. V.B. Deolia  
Lecturer in Hindi NDA  
Khadakwasla, Pune.

R/o 1228 Bayanagar  
Jabalpur (M.P.)

... Applicant.

Advocate by Dr. V.B. Deolia.

V/s.

Union of India through  
Secretary  
Ministry of Defence  
New Delhi.

Chief of Army Staff  
Army Head Quarters  
New Delhi.

Commandant,  
National Defence Academy  
Khadakwasla,  
Pune.

Principal  
National Defence Academy  
Khadakwasla,  
Pune.

... Respondents.

By Advocate Shri R.K. Shetty.

ORDER (ORAL)

¶ Per Shri B.S. Hegde, Member (J) ¶

Shri Puneet Chaturvedi filed an application for withdrawal of appearance from this case. the said application is allowed and in his place one Dr. V.B. Deolia appeared on behalf of the applicant.

The only prayer made in this O.A. is to give a direction to the respondents to recommend the post of Lecturer in Hindi for permanent

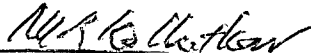
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appointment to UPSC which is not a function of the Tribunal. The applicant has also not impleaded the UPSC as a necessary party respondent. The tenure of the present incumbent expires by 31.5.97.

Since the regularisation to the post of lecturer in Hindi for permanency is the task of the respondents department depending upon the administrative exigency, therefore, we are not inclined to give any direction to the respondents to regularise the post.

In the circumstances we see no merit in the O.A. Accordingly the O.A. is dismissed at the admission stage itself.

  
(M.R. Kolhatkar)  
Member (A)

  
(B.S. Hegde)  
Member (J)

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